

Date of Order: 30.03.2026

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-8

(Appellate Civil Jurisdiction)

ARB No. 142 of 2024 (O&M)

DAHUA TECHNOLOGY INDIA PVT. LTD.

... Petitioner

v/s

WSS SECURITY SOLUTIONS PVT. LTD.

... Respondent

Notice to:

**Respondent:- WSS SECURITY SOLUTIONS PRIVATE LIMITED, NEAR
KISSAN BHAWAN, HERO HONDA CHOWK, GURGAON- 122001,
HARYANA.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on **04.05.2026 (Actual)** personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 22nd April 2026.


28/4/26
Superintendent (Civil Revision Branch)

Scanning Clerk